

Member would give me separate notice I will be able to furnish that information.

**Shri U. C. Patnaik:** As this scheme is now being accepted by the Education Ministry, may I know whether there is any proposal to compare it with the other national organisations like the Bharat Scouts, N.C.C., A.C.C., sports organisations and various other youth movements now in existence among the students as well as non-students, and examine all these schemes together to see how far they can be introduced and how far each can be utilised?

**Dr. K. L. Shrimall:** The general approach which the Ministry makes with regard to all these schemes is that we want to make a multi-lateral scheme. There are various organisations like the Bharat Scouts, N.C.C., A.C.C., and the National Discipline Scheme, all of which aim at building up the character of the youth of the country. We do not want to have a single organisation, but it will be our constant effort to bring about co-ordination among all these various organisations so that there is no duplication of work, and that effort is being made in the Ministry.

**श्री भक्त दर्शन :** क्या माननीय मंत्री जी ने इस बात पर विचार किया है कि यह योजना काफी लोकप्रिय हो रही है और बहुत से राज्यों से इस सम्बन्ध में मांगें आ रही हैं। तो क्या गवर्नमेंट यह कदम उठाना चाहती है कि जो व्यायाम की शिक्षा अर्थात् फिजिकल कल्चर की शिक्षा, विभिन्न विद्यालयों में पहले से चल रही हैं, उन के अध्यापकों के द्वारा लोगों को ट्रेनिंग दी जाय ताकि रूपया भी ज्यादा खर्च न हो और उस को एक साथ सब जगह चलाया जा सके ?

**डा० का० ला० श्रीवास्ती :** जैसे जैसे राज्यों में आवश्यकता मालूम होगी, इन सारे प्रश्नों पर विचार किया जायेगा।

**Shri Harish Chandra Mathur:** Is it not a fact that wherever the scheme

has been given a little trial it has received the highest approbation from all, including the Prime Minister of China and the Prime Minister of India?

**Dr. K. L. Shrimall:** Yes, Sir; that is so. The scheme has received the general approval, and it is for that reason that Government have been trying to develop the whole programme.

#### Amenities to L.I.C. Employees

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1414. { **Shri Arjun Singh Bhadauria:**  
**Shri S. M. Banerjee:**  
**Shri P. G. Deb:**  
**Shri Yadav:**  
**Shri Jagadish Awasthi:**  
**Shri Jadhav:**  
**Shri Goray:**

Will the Minister of Finance be pleased to state:

(a) whether any decision has been taken by the Life Insurance Corporation in regard to providing amenities to its employees;

(b) if so, the details of amenities to which the Corporation's employees will be entitled; and

(c) if not, the reasons for the delay in reaching a final decision in the matter?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) Yes, Sir.

(b) Free Insurance Scheme has already been introduced by the Corporation and is estimated to cost equal to about one month's wages of the staff annually. Besides, an amount has also been set aside for expenditure on schemes of general benefit to the employees such as medical benefit etc. The details of the amenities to be provided to the staff are being considered by the Corporation in consultation with the employees.

(c) Does not arise.

श्री चर्चुन सिंह धोरिया : श्रीमन्, इस का उत्तर हिन्दी में दिया जाये, धोरिजिनल प्रश्न हिन्दी में बा ।

श्रीमती तारकोवारी सिन्हा : नहीं, इस में जो सवाल है उस में कहीं इस का जिक्र नहीं है कि हिन्दी में प्रश्न था। इसलिये जवाब अंग्रेजी में ही दिया जा रहा है। अगर अध्यक्ष महोदय चाहें तो मैं हिन्दी में जवाब दे सकती हूँ।

अध्यक्ष महोदय : हिन्दी में भी बतला दीजिये ।

श्रीमती तारकोवारी सिन्हा : अध्यक्ष महोदय, मुझे अपने मन से इस का तर्जुमा करना पड़ेगा ।

सेठ गोविन्द दास : अध्यक्ष महोदय, मैं एक बात जानना चाहता हूँ। यहाँ पर यह प्रश्न उठता है कि जिस प्रश्न का उत्तर हिन्दी में दिया जाता है उस के सम्बन्ध में अगर कोई आपत्त होती है तो उस का जवाब फौरन ही अंग्रेजी में दे दिया जाता है। आप यह जानते हैं कि हमारे सदन में कई सदस्य ऐसे भी हैं जो अंग्रेजी नहीं जानते। अगर वह कोई प्रश्न हिन्दी में जानना चाहें और उसका उत्तर हिन्दी में न दिया जाये, तो यह बड़े आश्चर्य की बात है। इस सम्बन्ध में कोई व्यवस्था होनी चाहिये।

Mr. Speaker: I can only tell the hon. Member what is actually happening with regard to the questions that are received from hon. Members. It is open to any hon. Member to put a question in Hindi. Those questions which are received in Hindi are answered in Hindi. An English translation of the reply to such questions is also kept ready, which will be read for the benefit of those hon. Members who do not know Hindi. If the suggestion of the hon. Member is that even in those cases where the original question is not sent in Hindi—in those cases, normally, answers are given in English only—the answers to such questions may

also be given in Hindi, I shall consider that. I am seriously thinking of printing the questions in English on one side and, side by side, in Hindi on the other side. It only involves some expenditure. If hon. Members are willing to vote that expenditure, I am only too willing.

Shri Ranga: Not only expenditure, Sir, it creates unnecessary controversy. We are already having enough trouble over this.

Some Hon. Members: No, no.

Mr. Speaker: Next question.

Some Hon. Members: We want to put our supplementaries.

Mr. Speaker: I thought the whole thing was over.

Shri Goray: Sir, before I put my supplementary question, I want to point out one thing. My name and the name of Shri Jadhav have been clubbed here, whereas the questions that we had asked were completely different. I would like to know whether the office has the liberty to change the questions so much that we do not even recognise them?

Mr. Speaker: What happens is, a number of hon. Members table questions. Many of the parts of those questions are alike or, at any rate, some of them will be overlapping. If there are some individual sub-clauses in any question which are very important they are also added on, so that the whole question may be put down in the name of all those persons who tabled separate questions. The amended question consisting of all these component parts is sent round for the approval of all hon. Members. That is the practice. If by chance any particular portion has been omitted, hon. Members can bring it to my notice and I will add it on.

Shri Goray: May I know what recommendations of the Lall Committee Report have been accepted by the Government and implemented so far?

**Shrimati Tarkeshwari Sinha:** The whole thing, as I have answered, imbibes the spirit of the Lall Committee Report also. About the particular amenities that they are going to enjoy under the scheme, I have already covered it in my reply.

**Shri Jadhav:** May I know what is the total number of class I officers in the L.I.C., and how many of them have been recruited after 5th September, 1956?

**Shrimati Tarkeshwari Sinha:** How does it arise out of this?

**Mr. Speaker:** It does not arise. This is about amenities.

**Shri Goray:** That was included in the original question.

**Mr. Speaker:** It is unfortunate. I will ask the office to look into it in a more detailed manner. When it is sent round to hon. Members, they must also indicate if anything is left out.

**Shrimati Benu Chakravarty:** Sir, normally such questions are sent round for our approval, and if we want to add anything we can always do so.

**Mr. Speaker:** Hon. Members must be a little more careful.

**Sardar Hukam Singh:** Sometimes a question is received from more than one hon. Member, and sometimes some parts of questions overlap. There may also be certain portions which have been covered by earlier answers to questions, and those Members are not entitled to have their questions admitted. There may be still some parts that ought to be answered, and because there is another Member's question which has been received earlier or which has already been admitted on account of some other priority, this particular hon. Member's name is also put down there only for that portion which has not been answered and which is not covered by an earlier question. Therefore, the second hon. Member finds that his question, or a

part of it—maybe a substantial part—is missing from the question that has been allowed. Therefore, the difficulty arises.

**Mr. Speaker:** They have no quarrel if any portion is added but only when it is subtracted. Therefore, I will advise the Secretariat to include all those other ones also so that it may be comprehensive.

I might inform the hon. Members that we do not want the questions to be too long which they are sometimes. Therefore, wherever a particular point is omitted and escapes the notice of the Secretariat and the Members, the Members may bring it up later on.

**Shri Goray:** May I point out that so far as the L.I.C. is concerned, there are two questions?

**Mr. Speaker:** Question Hour is over.

**Shri S. M. Banerjee:** Sir, may I point out that Question No. 1421 is in relation to 18 lakhs of Central Government employees and may I, therefore, request you kindly to allow the Minister to answer it?

**Mr. Speaker:** The Question Hour is over.

**Shri S. M. Banerjee:** But we took much time on the Hindi-English controversy.

**Mr. Speaker:** There are certain things which are unavoidable. Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Institutes of Business Management and Printing

\*1397. **Shri Subodh Hansda:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the Scheme for setting up of specialised Central institutions and Institutes of Business Management and of Printing have been finalised; and